

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 25-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Petitioner-in-person
Ms. Suman, Adv.

For Respondent(s)

Mr. Apoorv Shukla, AOR

Ms. Garima Prasad, AAG
Mr. Pradeep Misra, AOR
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.

Mr. Sameer Abhyankar, AOR
Ms. Yeshi Rinchhen, Adv.
Ms. Vani Vandana Chhetri, Adv.
Mr. Abhinav Mishra, Adv.
Ms. Nishi Sangtani, Adv.

Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

1 List the writ petition on 4 January 2023.

(MANISH ISSRANI)
COURT MASTER(SH)

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR